

**Report and Accounts (2002-03) of the Sports Goods Export Promotion Council, New Delhi and related papers**

THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) Forty-fifth Annual Report and Accounts of the Sports Goods Export Promotion Council, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.717/04]
- I. **Report and Accounts (2002-03) of the Rashtriya Mahila Kosh, New Delhi and related papers.**
- II. **Report and Accounts (2002-03) of the Central Social Welfare Board, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH) : Sir, I lay on the Table:-

- I. (a) Annual Report and Accounts of the Rashtriya Mahila Kosh, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Mahila Kosh.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.635/04]
- II. (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library See No.L.T.636/04]

**Notifications of the Ministry of Environment and Forests**

SHRI SURESH PACHOURI: Sir, on behalf of SHRI NAMO NARAIN MEENA, I lay on the Table -

- I A copy (in English and Hindi) of the Ministry of Environment and Forests Notification G S R 94 (E) dated the 3<sup>rd</sup> February, 2004, publishing the Forest (Conservation) Amendment Rules, 2004, under sub-section (2) of section 4 of the Forest (Conservation) Act, 1980.
- II. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification G S R 107 (E) dated the 9<sup>th</sup> February, 2004, publishing Corrigendum to G S R 94 (E) dated the 3<sup>rd</sup> February, 2004, regarding the Forest (Conservation) Amendment Rules, 2004 [Placed in Library. See No L.T 572/04]
- III. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification S.O. 525 (E) dated the 23<sup>rd</sup> April, 2004, constituting the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) in pursuance of the Supreme Court order dated the 30<sup>th</sup> October, 2002, under section 26 of the Environment (Protection) Act, 1986. [Placed in Library. See No L T 573/04]
- IV. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification G.S.R.448 (E) dated the 12<sup>th</sup> July, 2004, publishing the Environment (Protection) Second Amendment Rules, 2004, under sub-section (6) of section 25 of the Environment (Protection) Act, 1986. [Placed in Library See No.L T 718/04]
- V A copy (in English and Hindi) of the Ministry of Environment and Forests Notification G S R. 520 (E) dated the 12<sup>th</sup> August, 2004, publishing Corrigendum to G S R 448 (E) dated the 12<sup>th</sup> July, 2004, regarding amendment of Environment (Protection) Rules, 1986 [Placed in Library. See No.L.T 719/04]

**Report and Accounts (2000-01) of the Food Corporation of India, New Delhi and related paper**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS,